

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †3591
TO BE ANSWERED ON 08.08.2017**

PENSION UNDER SOCIAL WELFARE SCHEME

†3591. SHRI JAGDAMBIKA PAL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to provide pension to the old farmers, artisans and widows under social welfare schemes;
- (b) if so, the details thereof;
- (c) whether the Government has received any complaints from the retired Government servants against mental harassment and desertion by their families; and
- (d) if so, the details thereof and the steps taken or being taken by the Government in this regard?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

- (a) & (b): As per information received from the Ministry of Rural Development, Pension Schemes framed under National Social Assistance Programme(NSAP) are extended to eligible beneficiaries belonging to BPL category. NSAP does not extend to framers, artisans in general. In respect of pension schemes targeted beneficiaries are provided with monthly financial assistance ranging between Rs.200-500 as the case may be.
- (c) & (d): No such complaint has been received in respect of NSAP beneficiary.
